

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 36 OF 2017

Dated: 16th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Tamil Nadu Generation & Distribution Corporation Ltd. ...Appellant(s)
Vs.**

M/s Ambika Cotton Mills Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : S. Vallinayagam

Counsel for the Respondent(s) : Mr. Kumar Mihir for R. 1

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **17.01.2018.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss